

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB) No.512/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Busilink Associates -Vs- Stesalit Ltd		
Under Section		8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV PETITIONER Kanishk Khetan  
26/10/17

**ORDER**

Ld. Counsel for the petitioner has filed affidavit of service. It appears from the record that notice is served on the corporate debtor but till date corporate debtor has not appeared and no reply has been filed.

List the matter on 15/11/2017 for admission.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(Vijai Pratap Singh)  
Member (J)